

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1279  
ANSWERED ON:04.03.2010  
ALLOCATION OF NATURAL GAS FOR VARIOUS SECTORS  
Pathak Shri Harin

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether on the recommendations from Group of Ministers priority has been finalized for allocation of D-6 gas for various sectors;
- (b) if so, the details thereof;
- (c) whether small and medium enterprises have been included under the priority;
- (d) if so, the details thereof;
- (e) whether the Government of Gujarat has requested the Union Government to include Small and Medium Enterprises sector in the priority list; and
- (f) if so, the response of Union Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d): The Empowered Group of Ministers (EGoM) constituted to decide issues related to commercial utilization of gas under New Exploration Licensing Policy (NELP) has taken decisions regarding the various priority sectors to which the gas produced from KG D6 would be supplied. The following priority sectors have been decided keeping in view the larger public interest:-

1. Existing gas-based fertilizers plants producing subsidized fertilizers.
2. Existing gas-based power plants and those to be commissioned in 2009-10, including liquid fuel plants which are now running on liquid fuel and could switch over to natural gas
3. Existing gas-based LPG plants
4. City Gas Distribution (CGD) entities for supply to domestic & transport sectors
5. Existing gas-based steel plants (only for feedstock & not for captive power requirement)
6. Existing gas-based petrochemicals plants (only for feedstock & not for captive power requirement)
7. Existing refineries
8. Captive power plants
9. CGD entities for supply to commercial & industrial sector customers up to 50,000 scmd (standard cubic meters per day).

Small and Medium Enterprises have been covered at S.No.9 above.

(e): Yes, Madam.

(f): EGoM in its meeting held on 27.10.2009 has decided that allocation of 2 mmscmd (million metric standard cubic meters per day) of KG D6 be made on fallback basis to City Gas Distribution (CGD) entities for supply to their industrial and commercial customers, whose total consumption of natural gas (including KG D6 gas) does not exceed 50,000 scmd. Many cities in Gujarat, including Surat, Bharuch, Ankaleswar, Gandhinagar, Mehsana, Sabarkantha and Ahmedabad, are having City Gas Distribution Networks. The allocated 2 mmscmd KG D6 gas will be allotted to various CGD entities, including those located in Gujarat, for supply to their industrial and commercial customers, which would include SMEs, having consumption up to 50,000 scmd.